

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **23.08.2024** (FRIDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Judgment

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|--|---|------------------------|-------------------------|
| 1 | TA (AT) No. 139-140/2021 (Comp App (AT) No. 186-187/2020) | Kaniyamparabil Madhavan Babu Vs Usha OK WITH | Ms. Pallavi Parmar | Mr. Rony Oommen John |
| 2 | TA (AT) No. 141-142/2021 (Comp App (AT) No. 188-189/2020) | Kaniyamparabil Madhavan Babu Vs VD Viju WITH | Ms. Pallavi Parmar | Mr. Rony Oommen John |
| 3 | TA No. 143-144/2021 (Comp App (AT) No. 190-191/2020) | Kaniyamparabil Madhavan Babu Vs Babu Foustine WITH | Ms. Pallavi Parmar | Mr. Rony Oommen John |
| 4 | TA No.145 & 136/2021 (Comp App (AT) No. 192-193/2020) | Kaniyamparabil Madhavan Babu Vs Samma Mohan WITH | Ms. Pallavi Parmar | Mr. Rony Oommen John |
| 5 | TA (AT) No. 146-147/2021 (Comp App (AT) No. 194-195/2020) | Kaniyamparabil Madhavan Babu Vs Alice P M WITH | Ms. Pallavi Parmar | Mr. Rony Oommen John |
| 6 | TA No. 148-149/2021 (Comp App (AT) No. 196-197/2020) | Kaniyamparabil Madhavan Babu Vs Omana T.H. WITH | Ms. Pallavi Parmar | Mr. Rony Oommen John |
| 7 | TA No. 150-151/2021 (Comp App (AT) No. 198-199/2020) | Kaniyamparabil Madhavan Babu Vs K.G. Lekha WITH | Ms. Pallavi Parmar | Mr. Rony Oommen John |

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| 8 | TA No. 152-153/2021 (Comp App (AT) No. 200-201/2020) | Kaniyamparabil Madhavan Babu Vs Ramesh O.T | Ms. Pallavi Parmar | Mr. Rony Oommen John |
|---|---|---|--------------------|-------------------------|

For Admission (Fresh Cases)

| S.No. | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|-------|--|--|------------------------|-------------------------|
| 9 | Comp App (AT) (CH) (Ins) No. 302/2024 For Condone Delay IA No. 802/2024 Delay in refiling IA No. 803/2024 | Mr. Sivarama Prasad Bhamidi, Liquidator of Parikh Fabrics Pvt. Ltd. Vs Mr. B Nikhil Parikh, Suspended Director of Parikh Fabrics Pvt. Ltd. & Anr. | Mr. P Elayarajkumar | |
| 10 | Comp App (AT) (CH) (Ins) No. 303/2024 For Stay IA No. 804/2024 For Exemption IA No. 805 & 806/2024 | Mr. Kamma Srinivasa Rao, Suspended Director of the Suspended Board of Directors of Corporate Debtor, M/s Trichy- Thanjavur Expressways Ltd. Vs National Highways Authority of India (NHAI) & 2 Ors. WITH | Mr. HK Chaturvedi | |
| 11 | Comp App (AT) (CH) (Ins) No. 304/2024 For Stay IA No. 808/2024 For Exemption IA No. 807 & 809/2024 | Mr. Kamma Srinivasa Rao, Suspended Director of the Suspended Board of Directors of Corporate Debtor, M/s Trichy- Thanjavur Expressways Ltd. Vs National Highways Authority of India (NHAI) & 2 Ors. | Mr. HK Chaturvedi | |
| 12 | Comp App (AT) (CH) No. 53/2024 For Direction IA No. 800/2024 For Stay IA No. 801/2024 For Exemption IA No. 799/2024 | Nafeesa Masood Ali & Anr. Vs The Hutti Gold Mines Co Ltd & Anr. | Mr. Jose John | |

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| 13 | Comp App (AT) (CH) No. 54/2024 For Stay IA No. 810/2024 For Exemption IA No. 811/2024 | Vsoft Technologies Pvt. Ltd. & 2 Ors. Vs Vsoft Holdings LLC & 3 Ors. | Mr. Suhrith Parthasarthy | |
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For Orders/Clarification

| S.No | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|------|--|--|--|--|
| 14 | IA No. 361/2021 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 177/2021 Leave to file IA No. 362/2021 For Stay IA No. 360/2021 | Southern Power Distribution Company of Telangana Ltd Vs Kalvakolanu Murali Krishna Prasad RP of Vaksh Steel Pvt. Ltd. & 2 Ors. | Mr. Adtihya Reddy | Ms. A Sandhya Rani- R1 Mr. Y Suryanarayana-R2 Mr. Shabeer Ahmed- R3 |
| 15 | IA No.847/2022 (To implead) in Comp App (AT) (CH) (Ins) No. 187/2022 Urgent Listing IA No.431/2022 For Interim Relief IA No.432/2022 For Directions IA No.435/2022 For Stay IA No.433/2022 For Exemption IA No.434/2022 To Adv. Hg. IA No.197/2024 | Nimmagadda Surya Pradeep Bio Tech Pvt Ltd Vs Kamineni Steel & Power India Pvt. Ltd. | Mr. P Raj Kumar Jhabakh Ms. Preeti Mohan | Mr.Sivarama Krishnan Mr. Abhishek Anand (For Impleadment) |
| 16 | IA No.126/2022 (Additional docs) in Comp App (AT) (CH) (Ins) No. 61/2022 For Directions IA No.125/2022 For Exemption IA No.127/2022 Urgent Listing IA No.128/2022 | T. Saravana, Proprietor of NRG Tex Vs The National Sewing Thread Company Ltd | Mr. Chandramouli Prabhakar | Mr. Karan Valecha |

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| 17 | Comp App (AT) (CH) No.77/2022 For Stay IA No. 725/2022 For Urgent listing IA No. 1408/2023 | Aruppukottai Shri Ramalinga Spinners Pvt. Ltd Vs D Senthil Kumar & 9 Ors. | Mr. Sri Ram Venkatavaradan | Mr. AR Ramanathan- R1 Mr. Gowtham Kumar-R3-R6 Mr. C Vigneswaran- R7 Ms. Priyadarshini Natarajan- R8 Mr. NP Vijaykumar- R10 |
| | | WITH | | |
| 18 | IA No.728/2022 (Additional docs) in Comp App (AT) (CH) No.79/2022 For Stay IA No. 729/2022 For Directions IA No. 330/2023 Contempt Case No. 7/2023 For Urgent listing IA No. 1409/2023 | M/s. Tamilnadu Jai Bharath Mills Ltd. Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors | Mr. N.P. Vijaykumar | Mr. Gowtham Kumar R2-R5 Mr. C Vigneswaran- R6 Ms. Priyadarshini Natarajan- R7 Mr. N.P. Vijaykumar R8 Mr. Sri Ram Venkatavaradan-R9 Mr. AR Ramanathan- R10 |
| | | WITH | | |
| 19 | Comp App (AT) (CH) No.81/2022 For Stay IA No.731/2022 For Urgent listing IA No. 1410/2023 | G. Ramaraj Vs Shri Ramalinga Mills Pvt Ltd & 9 Ors | Ms. Priyadarshini Natarajan | Mr. Gowtham Kumar R2-R5 Mr. C Vigneswaran R6 Mr. N.P. Vijaykumar R8 Mr. Sri Ram Venkatavaradan R9 Mr. AR Ramanathan- R10 |
| | | WITH | | |
| 20 | IA No.637/2023 (For Additional docs.) in Comp App (AT) (CH) No.82/2022 For Stay IA No. 732/2022 Contempt Case No.6/2022 For Directions IA No. 98,179,180, 298, & 1188/2023 For Urgent listing IA No. 429, 653 & 1411/2023 | D Kothai Vs D Senthil Kumar & 9 Ors. | Mr. C Vigneswaran | Mr. AR Ramanathan- R1 Mr. Gowtham Kumar- R2,R3, R5 & R6 Mr. N.P. Vijaykumar- R7 Mr. Sri Ram Venkatavaradan-R8 Ms. Priyadarshini Natarajan- R9 Mr. Thriyambak J Kannan-R10 |
| | | WITH | | |
| 21 | Comp App (AT) (CH) No.83/2022 For Stay IA No.733/2022 Contempt Case No.7/2022 For Directions IA No. 99 & 1190/2023 For Urgent listing IA No. 430, 654 & 1412/2023 | T R Dhinakaran & 3 Ors. Vs Shri Ramalinga Mills Pvt Ltd & 6 Ors | Mr. Gowtham Kumar | Mr. AR Ramanathan- R2 Mr. C Vigneswaran- R3 Ms. Priyadarshini Natarajan- R4 Mr. Thriyambak J Kannan, Arva Merchant – R5 Mr. N.P.Vijaykumar R6 Mr. Sri Ram Venkatavaradan R7 |

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| 22 | IA No. 178/2024 (To Implead) in Comp App (AT) (CH) (Ins) No. 418/2023 Urgent listing IA No.1273/2023 For Stay IA No.1272/2023 | Asset Reconstruction Company (India) Limited Vs Regen Powertech Pvt Ltd & 3 Ors. WITH | Mr. VV Sivakumar | Mr. TK Bhaskar-R1, R2 Mr. Pranava Charan R3 Mr. ML Ganesh-R4 Ms. Padmaja Kaul (For Impleadment) |
| 23 | Comp App (AT) (CH) (Ins) No. 442/2023 Urgent listing IA No.1366/2023 For Stay IA No.1365/2023 | Asset Reconstruction Company (India) Ltd. Vs Regen Powertech Pvt Ltd & Anr. | Mr. VV Sivakumar | Mr. TK Bhaskar-R1, R2 |
| 24 | IA No. 9/2024 (For Condone Delay), IA No. 10/2024 (Delay in refiling) in Comp App (AT) (CH) No. 01/2024 | Emgee Infrastructure Holdings (India) Pvt. Ltd. Vs Vyjayanthi Televenture Pvt. Ltd & 6 Ors. | Mr. TK Bhaskar | |
| 25 | IA No. 1308/2023 & 99/2024 (Additional docs) in Comp App (AT) (CH) (Ins) No. 210/2023 For Exemption IA No. 698/2023 For Stay IA No. 699/2023 Urgent Listing IA No. 700/2023 To Vacate Stay IA No. 1166/2023 To Adv. Hg. IA No. 1377/2023 | Attluru Sreenivasulu Reddy Vs A.S. Met Corp Pvt. Ltd. & Anr. | Mr. S Athiban Vijay | Mr. Saai Sudharsan R1 Mr. Manjeet Bucha IRP/R2 |

For Direction

| S.No | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|------|---|---|------------------------|-------------------------|
| 26 | IA No. 642/2024 (To Recall) in Comp App (AT) (CH) (Ins) No. 82/2024 For Condone Delay IA No. 643/2024 | Bagadiya Brothers Pvt. Ltd. Vs Benita Industries Ltd. | Mr. Mayank Bhugani | |

For Admission (After Notice)

| S.No | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|------|--|---|----------------------------|---|
| 27 | Comp App (AT) (CH) No. 47/2023 | Jose Peter & 10 Ors. Vs Henry James & 10 Ors. | Mr. Ashok Shenoy | Mr. Sharath Chandran- R1 Mr. Philip Mathew- R2 |
| 28 | Comp App (AT) (CH) No. 94/2023 For Exemption IA No. 1191/2023 | Tajinder Singh Bhathal Vs MRF Limited & 2 Ors. | Mr. Agam H Maloo | M/s King & Partridge- R1 Ms. Prapti Mehta- R2 |
| 29 | Comp App (AT) (CH) No. 12/2024 | Kaniyamparambil Madhavan Babu & Anr. Vs Vyapar Mandir Palarivattom Pvt. Ltd. & 6 Ors. | Ms. Saranya VS | |
| 30 | Comp App (AT) (CH) No. 31/2024 For Stay IA No. 613/2024 | Insurance Regulatory and Development Authority of India Vs Shriram Life Insurance Company Limited | Mr. G. Vairava Subramaniam | Ms. Preeti Mohan |
| 31 | Comp App (AT) (CH) (Ins) No. 83/2024 | Madhu Desikan Liquidator of Connexions Retail Stores Pvt. Ltd. Vs Deutsche Bank WITH | Mr. B Ramana Kumar | Mr. AG Sathyanarayana |
| 32 | Comp App (AT) (CH) (Ins) No. 84/2024 | Madhu Desikan Liquidator of Connexions Retail Stores Pvt. Ltd. Vs Deutsche Bank | Mr. B Ramana Kumar | Mr. AG Sathyanarayana |

For Hearing

| S.No | Case No. | Name of the Parties | Counsel for Appellants | Counsel for Respondents |
|------|---|--|---|-------------------------|
| 33 | Comp App (AT) (CH) (Ins) No. 295/2021 | GVFL Trustee Company Pvt. Ltd. Vs Ultravolt Power Pvt. Ltd | Mr. Arun C Mohan | Mr. Vishnu Mohan |
| 34 | TA (AT) No. 44/2022 (CA (AT) No. 324/2019) | Synthite Industries Pvt. Ltd. Vs 3A Capital Services Ltd. & 7 Ors. | Mr. CV Shailendran Mr. Jerin Asher Sojan | |

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| 35 | Comp App (AT) (CH) No.41/2022 For Stay IA No.529/2022 | V. Ravi Prakash Vs Associated Broadcasting Company Pvt. Ltd. & 9 Ors. WITH | Mr. GVL Murthy Mr. J Teja Verma | Mr.Chandramouli Prabhakar - R1 Mr. Adith Narayan Vijayaraghavan-R2, R3 Mr. D. Pavan Kumar R4-R8 Mr. Arvind Srevatsa- R9 Mr. DVAS Ravi Prasad- R10 |
| 36 | Comp App (AT) (CH) No. 114/2022 For Stay IA No.1036/2022 | Mr. MKVN Murthy Vs Associated Broadcasting Company Pvt Ltd. & 9 Ors | Mr. SV Pravin Rathinam | Mr. Adith Narayan Vijayaraghavan R2, R3 Mr. D Pavan Kumar R4-R8 Mr. DVAS Prasad R10 |
| 37 | Comp App (AT) (CH) (Ins) No. 106/2022 | G. Sreevidhya Vs Karismaa Foundations Pvt. Ltd | Mr. R Parthasarathy | Mr. Udian Sharma |
| 38 | Comp App (AT) (CH) (Ins) No. 44/2023 For Stay IA No. 158/2023 | VV Raghupathi Rao Vs Bank of Maharashtra & Anr. | Mr. TVL Narasimha Rao | Mr. T Ravichandran- R1 |
| 39 | Comp App (AT) (CH) (Ins) No. 196/2023 | Sri Guduru Sivaramakrishna Vs Rajesh Chillale Liquidator of M/s. OM Shakthi Renergies Ltd. & Anr. | Mr. Y Suryanarayana | Mr. VVSN Raju-R1 Mr. Amir Bavani R2 |
| 40 | CA (AT) (CH) No. 06/2024 For Urgent Hearing IA No. 121/2024 For Stay IA No. 122/2024 | Rajeev Vidyadharan Alias Rajeev Anchal & 3 Ors. Vs PJ Mathews & 27 Ors. | Dr. KS Ravichandran, PCS Ms. S Manjula Devi | Mr. Bijoy P Pulipra R1-R8 Mr. Ajakumar-R10- R12 Mr. EK Kumaresan- R16 R17 |
| 41 | Comp App (AT) (CH) (Ins) No. 24/2024 For Stay IA No. 86/2024 | M/s Quality Industries, through its Partner Siddharth Jain Vs Kamalesh Kumar Singhania, Liquidator | Mr. Rohit Jain | Mr. Pranay Agarwal |

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| 42 | Comp App (AT) (CH) (Ins) No. 41/2024 Urgent listing IA No. 126/2024 For Stay IA No. 125/2024 | Mr. Prashant Deshpande, Erst. Director & 2 Ors. Vs Mr. Matta Pedda Srinivas, Liquidator of Bartronics Global Solutions Ltd. & 2 Ors. WITH | Mr. Amir Bavani | Mr. T Deendhayalan R1 |
| 43 | Comp App (AT) (CH) (Ins) No. 85/2024 For Urgent Listing IA No. 242/2024 For Stay IA No. 243/2024 | Infokall Enterprise Solutions Limited, Rep by its Authorised Signatory, Mr. Ramnath Reddy Kristipati Vs Mr. Matta Pedda Srinivas, Liquidator of M/s Bartronics Global Solutions Ltd. & Anr. | Ms. Rishika Kumar | Mr. T Deenadhayalan R1 R2 |

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By the order of Hon'ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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